

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.422

IA/5926/ND/2022, IA/1221/ND/2022 IN IB/421/ND/2021

IN THE MATTER OF:

Kotak Mahindra Bank	...	Applicant
Versus		
GK Dairy And Milk Products Pvt Ltd	...	Respondent

Order under Section 7 of IBC 2016.

Order delivered on 07.03.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	Mr. Ravi Gupta, Sr. Adv. & Mr. Dhruv Gupta, Adv.
For the Respondent	:	

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 26.04.2023.

**Sd/-
(Court Officer)**